

## Annexure-7

Name of the corporate debtor: Sivana Realty Private Limited; Date of commencement of CIRP: 11th August 2020; List of creditors as on:

31-12-2021

## List of operational creditors (Government dues) (Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of Income Tax, Central Circle-4(1), Mumbai	Central	01/12/2020	23,37,40,092	1	Income Tax	No	0.00%	23,37,40,091	-	-	-	
2	Municipal Corporation of Greater Mumbai	Local	14/04/2021	5,95,97,060	1	Property Tax	No	0.00%	5,95,97,059	-	-	-	
	<b>Total</b>			<b>29,33,37,152</b>	<b>2</b>			<b>0.00%</b>	<b>29,33,37,150</b>	<b>-</b>	<b>-</b>	<b>-</b>	